

marshalling of evidence under expert legal guidance within the Department was essential. In the Army Purchase Organisation of this Department, there is a separate Section to handle legal and arbitration cases pertaining to army purchases. It has been decided to strengthen this Section and to entrust to it all the legal/arbitration cases arising in this Department. This will serve as a specialised unit and will help in more efficient marshalling of the available evidence and in minimising the danger of procedural defects in handling these cases.

(d) No such directive has been issued.

(e) Does not arise.

Khadi and Village Industries in Punjab

1379. Shri Daljit Singh: Will the Minister of Social Security be pleased to state:

(a) the nature of schemes approved by the Central Government for the development of Khadi and Village industries in Punjab during 1964-65 so far; and

(b) the implementation of the schemes and their location in Punjab?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): (a) and (b). Schemes for the development of Khadi and Village Industries in the various States are not approved direct by the Central Government but by the Khadi and Village Industries Commission. The required information is being collected from the Khadi and Village Industries Commission and will be laid on the Table of the House in due course.

Khadi Board, Punjab

1380. Shri Daljit Singh: Will the Minister of Social Security be pleased to state:

(a) whether any case of misappropriation of funds concerning the Khadi Board, Punjab has been referred to Government so far; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): (a) No Sir.

(b) Does not arise.

Tube-Wells

1381. Shri Daljit Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) the number of tube-wells proposed to be drilled by the Central Tube-wells Organisation in Punjab, especially in backward hilly areas, during 1964-65; and

(b) the names of the places where they will be drilled and the total amount allotted for the purpose during the same period?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) and (b). During 1964-65, only 2 boreholes were drilled in Rohtak District of Punjab. No more boreholes are expected to be drilled in the Punjab during the remaining period of 1964-65.

The total amount allotted during the period 1964-65 is Rs. 20,382.

Confirmation of Staff of D.M.S.

1382. Shri Prakash Vir Shastri: Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No. 640 on the 15th September, 1964 and state:

(a) the progress so far made in the matter of confirmation of regular Class III and IV staff, category-wise, who have put in more than three years service in the Delhi Milk Scheme; and

(b) whether any target date has been laid down for issuing the confirmation orders of all such eligible staff employed in the D.M.S. and if so, what?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) and (b). 215 Class III and 156 Class IV posts in the Delhi